

(c) whether Government is also aware that a number of meritorious students are adversely affected on account of negative marking for attempting question which are generally misleading; and

(d) if so, whether Government proposes to direct such institution, to dispense with the practice of negative marking and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH): (a) to (d) Admission in B.Tech, M.Tech and M.Sc courses in IITs is done on the basis of rank in the Joint Entrance Examination (Advanced), Graduate Aptitude Test in Engineering (GATE), and Joint Admission Test for M.Sc. (JAM) respectively. There is a provision of negative marking in these examinations to safe-guard the interests of meritorious students and to discourage guess-work. There is NO negative marking for a wrong answer in Numerical Answer Type (NAT) questions. Provision of partial marks is also available in JEE(Advanced) exam. Adequate care is taken by question paper setters to ensure that there is no ambiguity. However, if a question has been found to be misleading, the candidates are allowed to contest the question and challenge the answer keys prior to the evaluation. The modalities for conducting these examinations are decided by Joint Admission Board (JAB), National Coordination Board (NCB) of GATE and JAM-Advisory Board (JAM-AB).

Absenteeism of teachers in schools

1034. SHRI ABIR RANJAN BISWAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has data on teacher absenteeism in Government schools across the country;

(b) if so, the details thereof;

(c) the number of teaching posts that are vacant in Government educational institutions;

(d) the initiatives taken by Government to enroll more teachers in Government educational institutions; and

(e) the percentage of schools which have not yet fully implemented the provisions of the Right To Education Act and the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) The recruitment, service conditions and deployment of teachers are primarily in the domain of the State Governments and UT Administrations. Section 24 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 mandates that a teacher appointed under sub-section (1) of the Section 23 shall perform the following duties, namely (a) maintain regularity and punctuality in attending school and (b) complete entire curriculum within specified time. The steps taken to improve teachers' attendance include, *inter alia*, encouraging States/UTs to monitor teachers' attendance through School Management Committees/School Management Development Committees/Block Resource Centres/Clusters Resource Centres and to use digital technology like installation of Bio-metric attendance system in schools. Further, a study was done on teacher and student attendance in 2012 which shows that there has been an improvement in both student and teacher attendance in the last few years. It was found that the overall average attendance rate of teachers at Primary level has increased to 84.8% (81.7% in 2006) and at upper primary level it has increased to 83.1% (80.5% in 2006).

(c) The number of academic vacancies in Teaching Education Institutes (TIE) in all States and UTs are as under:

Sl. No.	Institutions	Sanctioned Posts	Filled	Vacant
1.	SCERTs	1150	787	363
2.	DIETs	13606	8208	5398
3.	CTEs	1633	932	701
4.	IASEs	559	350	209

SCERT- State Council of Educational Research and Training

DIET- District Institute for Education and Training

CTE- Colleges of Teacher Education

IASE- Institutes of Advanced Study in Education

(d) The Central Government has been advising all States and UTs at various fora to fill-up the vacancies of SCERTs and DIETs, from time to time.

Further, Samagra Shiksha an integrated scheme for School Education has been launched by Government of India from 2018-19, for the school education sector extending from pre-school to class 12 by subsuming the three Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE). Under Samagra Shiksha, one of the focus areas is Strengthening and up-gradation of SCERTs/SIEs and DIETs as nodal agencies for teacher training. The Samagra Shiksha Scheme recommends organizational restructuring of the SCERTs and DIETs, creation of a separate cadre for teacher educators and recruitment of high quality people for academic posts in these TEIs.

(e) The State-wise details of Elementary Schools which have not yet fully implemented the provisions of the Right To Education Act are given in the Statement.

Statement

State-wise percentage of Elementary schools not complying RTE Act, 2009

Sl. No.	State/UTs	Number of Schools	Percentage
1.	Andaman and Nicobar Islands	1	0.29
2.	Andhra Pradesh	9563	21.93
3.	Arunachal Pradesh	1307	39.34
4.	Assam	15935	31.96
5.	Bihar	56118	78.41
6.	Chandigarh	11	9.48
7.	Chhattisgarh	8350	18.96
8.	Dadra Nagar Haveli	23	8.36
9.	Daman and Diu	12	12.77
10.	Delhi	812	29.11
11.	Goa	296	34.22
12.	Gujarat	5495	16.25
13.	Haryana	3078	21.77
14.	Himachal Pradesh	1778	11.48
15.	Jammu and Kashmir	2331	9.99
16.	Jharkhand	21729	55.41

Sl. No.	State/UTs	Number of Schools	Percentage
17.	Karnataka	10246	23.29
18.	Kerala	473	9.75
19.	Lakshadweep	0	0.00
20.	Madhya Pradesh	39994	36.49
21.	Maharashtra	7954	11.90
22.	Manipur	424	12.84
23.	Meghalaya	1069	13.73
24.	Mizoram	189	8.35
25.	Nagaland	44	2.11
26.	Odisha	10287	17.81
27.	Puducherry	5	1.21
28.	Punjab	2957	14.41
29.	Rajasthan	20913	30.85
30.	Sikkim	6	0.69
31.	Tamil Nadu	4213	11.00
32.	Telangana	6880	25.22
33.	Tripura	71	1.64
34.	Uttar Pradesh	65071	40.34
35.	Uttarakhand	2952	17.31
36.	West Bengal	22386	27.05
INDIA		322973	30.41

Source: UDISE 2016-17 (Provisional)

Salaries of Para teachers

1035. SHRI RITABRATA BANERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware that despite economic constraints the State Government of West Bengal has recently increased the salaries of Para teachers;